

THE CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR  
ORDER SHEET

APPLICATION NO.: \_\_\_\_\_

Applicant(s)

Respondent (s)

Advocate for Applicant (s)

Advocate for Respondent (s)

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

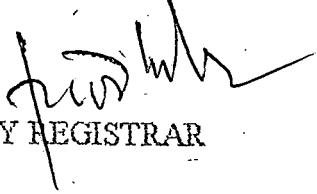
CP 11/2006 [in OA 120/2005]

24.01.2007

Present : None present for applicant.

Mr. T.P. Sharma, counsel for respondents.

This matter has been listed before the Deputy Registrar due to non-availability of Division Bench. Be listed before the Hon'ble Division Bench on 13.02.2007.

  
DEPUTY REGISTRAR

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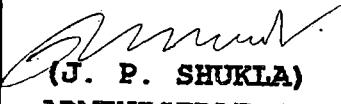
CP No. 11/2006 in OA NO. 120/2005.

13.02.2007.

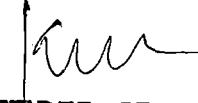
Applicant present in person.

Mr. Tej Prakash Sharma counsel for the respondents.

Order dated 29.09.2005 passed in OA No. 120/2005 has been fully complied with by the respondents. No proceedings for contempt are, therefore, made out. Accordingly, the Contempt Petition is dismissed. Notices issued to the respondents are hereby discharged.

  
(J. P. SHUKLA)

ADMINISTRATIVE MEMBER

  
(KULDIP SINGH)

VICE CHAIRMAN

P.C./

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